GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:7101
ANSWERED ON:18.05.2012
SALE OF BANNED STEROIDS INJECTIONS AND FOOD SUPPLEMENTS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of certain medical stores selling banned steroids, injections and food supplements in the vicinity of Netaji Subhas National Institute of Sports, Patiala;
- (b) if so, the details thereof;
- (c) the action taken/proposed by the Government against these errant medical stores; and
- (d) the steps being taken by the Government for proper training to doctors to test and examine these banned steroids, injections and food supplements?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (c): The State Drugs Controller, Government of Punjab has informed that the State's Drug Inspectors of the area had inspected the medical stores near Netaji Subhas National Institute of Sports, Patiala. As a result of these inspections, licences for sale of drugs of the following eight chemists were suspended for the violation of the provisions of Drugs & Cosmetics Rule, 1945:
- 1. M/s V.V. Chemists & Drugists, Near Samana Chungi, Patiala.
- 2. M/s Ajay Medicos, Lower Mall, Patiala.
- 3. M/s Harjit Medicos, VPO Sullar, Patiala.
- 4. M/s Garg Medical Store, The Mall, Patiala.
- 5. M/s Modern Medical Hall, Opp. Samana, Octroi Post. Near Rajindra Medical College.
- 6. M/s Hind Medicos, Sherpur Garden, Lower Mall, Patiala.
- 7. M/s Cheap Medical Store, Lower Mall, Patiala.
- 8. M/s Jai Maa Medicos, Near Anand Labs, Lower Mall, Patiala.
- (d): The job of testing drugs and food articles is performed by the Drugs and Food Testing laboratories. The sports authorities / administrators/ doctors have their own procedures for alerting and warning the sportspersons about the banned substances.